

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petitions for Special Leave to Appeal (C) No(s). 31887-31888/2017

[Arising out of impugned judgment and order dated 29-05-2017 in MB No. 349/2007 29-05-2017 in MB No. 11055/2013 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

KAMLA NEHRU MEMORIAL TRUST & ANR.

Petitioner(s)

VERSUS

U.P. STATE INDUSTRIAL DEVELOPMENT CORPORATION  
LIMITED & ORS.

Respondent(s)

(IA No. 114125/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 22745/2023 - EXEMPTION FROM FILING O.T., IA No. 12680/2023 - EXEMPTION FROM FILING O.T., IA No. 121105/2018 - EXEMPTION FROM FILING O.T., IA No. 153374/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 19959/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 12678/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 123168/2017 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 114426/2017 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 30-05-2025 These matters were called on for pronouncement of judgment today.

For Petitioner(s) : Mr. Sunil Kumar Jain, AOR  
Mr. Ramraj, Adv.  
Mr. Shaantanu Jain, Adv.  
Ms. Rashika Swarup, Adv.

For Respondent(s) : Mr. K.K. Venugopal, Sr. Adv.  
Mr. A.N.S. Nadkarni, Sr. Adv.  
Ms. Ruchira Gupta, Adv.  
Mr. Salvador Santosh Rebello, AOR  
Ms. Pooja Tripathi, Adv.  
Ms. Kritika, Adv.  
Mr. Amit Kumar, Adv.  
Mr. Abhishek Verma, Adv.  
Ms. Manisha Gupta, Adv.  
Ms. Arzu Paul, Adv.  
Ms. Deepti Arya, Adv.  
Ms. Himanshi Nagpal, Adv.

Hon'ble Mr. Justice Surya Kant pronounced the judgment of the

Bench comprising His Lordship and Hon'ble Mr. Justice Nongmeikapam  
Kotiswar Singh.

Leave granted.

The appeals are dismissed in terms of the signed reportable  
judgment.

Pending applications, if any, also stand disposed of.

(NITIN TALREJA)  
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)  
ASSISTANT REGISTRAR

(signed reportable judgment is placed on the file)